

MINUTES OF NORMS COMMITTEE (NC-7) OF  
'PLASTIC & RUBBER PRODUCTS'  
MEETING NO. 15/AM12  
HELD ON 13.07.2011  
UNDER CHAIRMANSHIP OF  
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 15/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 13.07.2011 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri S.S. Bose, Senior Development Officer, DIPP
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 14/AM12 held on 06.07.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

**MANUAL CASES**

|                                      |                                              |                                           |                            |
|--------------------------------------|----------------------------------------------|-------------------------------------------|----------------------------|
| Case No. A-63                        | GALA BRUSH LTD.                              | HQ F. No.<br>01/87/162/00165/AM11/DES-VII | Status:<br><b>Deferred</b> |
| NC No.: 15/AM12 Dated:<br>13.07.2011 | Adv. Lic. No.<br>0310263124 dated 12.04.2004 | RLA F. No.<br>03/24/040/02182/AM03        |                            |

**Decision:** Deficiency letter issued to firm on 07.07.2011 giving 15 days time for submission of information. Reply awaited from the firm.

|                                              |                                              |                                           |                            |
|----------------------------------------------|----------------------------------------------|-------------------------------------------|----------------------------|
| <b>Case No. A-64</b>                         | STERLING AUXILLIARIES PVT. LTD.              | HQ F. No.<br>01/87/050/00471/AM11/DES-VII | Status:<br><b>Deferred</b> |
| <b>NC No.: 15/AM12 Dated:<br/>13.07.2011</b> | Adv. Lic. No.<br>0310603771 dated 30.11.2010 | RLA F. No.<br>03/95/040/00701/AM11        |                            |

**Decision:** A copy of representation of firm forwarded to D/o C&PC on 04.07.2011 Comments of D/o C&PC are still awaited.

|                                              |                                              |                                           |                            |
|----------------------------------------------|----------------------------------------------|-------------------------------------------|----------------------------|
| <b>Case No. A-65</b>                         | BOSTIK INDIA PVT. LTD.                       | HQ F. No.<br>01/87/050/00275/AM11/DES-VII | Status:<br><b>Deferred</b> |
| <b>NC No.: 15/AM12 Dated:<br/>13.07.2011</b> | Adv. Lic. No.<br>0710074878 dated 19.10.2010 | RLA F. No.<br>07/24/040/00046/AM11        |                            |

**Decision:** A copy of representation of firm forwarded to D/o C&PC on 06.07.2011 Comments of D/o C&PC are still awaited.

# Deferred for two weeks.

|                                              |                                              |                                           |                             |
|----------------------------------------------|----------------------------------------------|-------------------------------------------|-----------------------------|
| <b>Case No. A-66</b>                         | BOSTIK INDIA PVT. LTD.                       | HQ F. No.<br>01/87/050/00330/AM11/DES-VII | <b>Status:<br/>Deferred</b> |
| <b>NC No.: 15/AM12 Dated:<br/>13.07.2011</b> | Adv. Lic. No.<br>0710074880 dated 19.10.2010 | RLA F. No.<br>07/24/040/00428/AM10        |                             |

**Request:** Fixation of adhoc norms for the export product “Polyester Solution – 80% Solids”.

**Decision:** A copy of representation of firm forwarded to D/o C&PC on 06.07.2011 Comments of D/o C&PC are still awaited.

# Deferred for two weeks.

|                                              |                                              |                                           |                             |
|----------------------------------------------|----------------------------------------------|-------------------------------------------|-----------------------------|
| <b>Case No. A-67</b>                         | BOSTIK INDIA PVTL. LTD.                      | HQ F. No.<br>01/87/050/00331/AM11/DES-VII | <b>Status:<br/>Deferred</b> |
| <b>NC No.: 15/AM12 Dated:<br/>13.07.2011</b> | Adv. Lic. No.<br>0710074884 dated 19.10.2010 | RLA F. No.<br>07/24/040/00429/AM10        |                             |

**Request:** Fixation of adhoc norms for the export product “Polyurethane Solution – 80% Solids”.

**Decision:** A copy of representation of firm forwarded to D/o C&PC on 06.07.2011 Comments of D/o C&PC are still awaited.

## Deferred for two weeks.

|                                              |                                              |                                           |                             |
|----------------------------------------------|----------------------------------------------|-------------------------------------------|-----------------------------|
| <b>Case No. A-68</b>                         | BOSTIK INDIA PVT. LTD.                       | HQ F. No.<br>01/87/050/00332/AM11/DES-VII | <b>Status:<br/>Deferred</b> |
| <b>NC No.: 15/AM12 Dated:<br/>13.07.2011</b> | Adv. Lic. No.<br>0710074877 dated 19.10.2010 | RLA F. No.<br>07/24/040/00445/AM10        |                             |

**Request:**        **Fixation of adhoc norms for the export product “Polyester Solution – 80% Solids”.**

**Decision:**     A copy of representation of firm forwarded to D/o C&PC on 06.07.2011 Comments of D/o C&PC are still awaited.  
  
**Deferred for two weeks.**

## ONLINE CASES

|   |                                                                                                                                                                                                      |                                       |                                            |                         |
|---|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|-------------------------|
| 1 | <b>Case No.:8/38/87-ALC1/2010</b>                                                                                                                                                                    | Party Name:FUTURA POLYESTERS LIMITED, | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00351/AM11/                                                                                                                                                                       | RLA File :04/24/040/00123/AM11/       | Lic.No/Date:0410118945<br>18.11.2010       | Defer Date:03.08.2011   |
|   | <b>Decision:</b> The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 25.03.2011 followed by reminder on 10.06.2011 and 30.06.2011. Comments of D/o C&PC are still awaited. |                                       |                                            |                         |

|   |                                                                                                                       |                                       |                                            |                         |
|---|-----------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|-------------------------|
| 2 | <b>Case No.:9/38/87-ALC1/2010</b>                                                                                     | Party Name:FUTURA POLYESTERS LIMITED, | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status: Deferred</b> |
|   | HQ File :01/87/050/00352/AM11/                                                                                        | RLA File :04/24/040/00129/AM11/       | Lic.No/Date:0410118940<br>18.11.2010       | Defer Date:03.08.2011   |
|   | <b>Decision:</b> The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 24.03.2011 followed by |                                       |                                            |                         |

reminder on 10.06.2011 and 30.06.2011. Comments of D/o C&PC are still awaited.

|   |                                                                                                                                                                                                      |                                       |                                            |                                   |
|---|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|-----------------------------------|
| 3 | <b>Case No.:1/39/87-ALC1/2010</b>                                                                                                                                                                    | Party Name:FUTURA POLYESTERS LIMITED, | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00366/AM11/                                                                                                                                                                       | RLA File :04/24/040/00216/AM11/       | Lic.No/Date:0410119163<br>24.11.2010       | Defer<br>Date:03.08.2011          |
|   | <b>Decision:</b> The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 25.03.2011 followed by reminder on 10.06.2011 and 30.06.2011. Comments of D/o C&PC are still awaited. |                                       |                                            |                                   |

|   |                                                                                                                                                                                                      |                                       |                                            |                                   |
|---|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|-----------------------------------|
| 4 | <b>Case No.:10/38/87-ALC1/2010</b>                                                                                                                                                                   | Party Name:FUTURA POLYESTERS LIMITED, | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00353/AM11/                                                                                                                                                                       | RLA File :04/24/040/00102/AM11/       | Lic.No/Date:0410119256<br>29.11.2010       | Defer<br>Date:03.08.2011          |
|   | <b>Decision:</b> The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 25.03.2011 followed by reminder on 10.06.2011 and 30.06.2011. Comments of D/o C&PC are still awaited. |                                       |                                            |                                   |

|   |                                                                                                                                                                                                      |                                       |                                            |                                   |
|---|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|-----------------------------------|
| 5 | <b>Case No.:11/38/87-ALC1/2010</b>                                                                                                                                                                   | Party Name:FUTURA POLYESTERS LIMITED, | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00354/AM11/                                                                                                                                                                       | RLA File :04/24/040/00088/AM11/       | Lic.No/Date:0410119255<br>29.11.2010       | Defer<br>Date:03.08.2011          |
|   | <b>Decision:</b> The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 24.03.2011 followed by reminder on 10.06.2011 and 30.06.2011. Comments of D/o C&PC are still awaited. |                                       |                                            |                                   |

|   |                                   |                                                          |                                            |                                   |
|---|-----------------------------------|----------------------------------------------------------|--------------------------------------------|-----------------------------------|
| 6 | <b>Case No.:3/45/87-ALC1/2010</b> | Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00430/AM11/    | RLA File :03/95/040/00811/AM11/                          | Lic.No/Date:0310613539<br>01.02.2011       | Defer<br>Date:03.08.2011          |

**Decision:** The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 14.06.2011. Comments of D/o C&PC are still awaited.

|   |                                                                                                                                                    |                                                          |                                            |                                   |
|---|----------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------|--------------------------------------------|-----------------------------------|
| 7 | <b>Case No.:1/48/87-ALC1/2010</b>                                                                                                                  | Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00465/AM11/                                                                                                                     | RLA File :03/95/040/00812/AM11/                          | Lic.No/Date:0310613532<br>01.02.2011       | Defer<br>Date:27.07.2011          |
|   | <b>Decision:</b> The firm had submitted its reply a copy of which was forwarded to D/o C&PC on 14.06.2011. Comments of D/o C&PC are still awaited. |                                                          |                                            |                                   |

|   |                                                                                                               |                                  |                                            |                                   |
|---|---------------------------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|-----------------------------------|
| 8 | <b>Case No.:14/6/84-ALC3/2011</b>                                                                             | Party Name:KANPUR PLASTIPACK LTD | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/84/050/00037/AM12/                                                                                | RLA File :06/24/040/00064/AM11/  | Lic.No/Date:0610021088<br>28.02.2011       | Defer<br>Date:03.08.2011          |
|   | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 16.06.2011. Comments of D/o C&PC are awaited. |                                  |                                            |                                   |

|   |                                                                                                               |                                      |                                            |                                   |
|---|---------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|-----------------------------------|
| 9 | <b>Case No.:6/6/87-ALC1/2011</b>                                                                              | Party Name:SUPER MOUNT PACK PVT.LTD, | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|   | HQ File :01/87/050/00036/AM12/                                                                                | RLA File :07/24/040/00537/AM11/      | Lic.No/Date:0710078315<br>25.03.2011       | Defer<br>Date:03.08.2011          |
|   | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 10.05.2011. Comments of D/o C&PC are awaited. |                                      |                                            |                                   |

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|--|-----------------------------------|----------------------------------------------|--------------------------------------------|-----------------------------------|
|  | <b>Case No.:16/6/84-ALC3/2011</b> | Party Name:BIG BAGS INTERNATIONAL PVT LTD ., | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Approved</b> |
|  | HQ File :01/84/050/00039/AM12/    | RLA File :07/24/040/00544/AM11/              | Lic.No/Date:0710078418<br>29.03.2011       | Defer Date:                       |
|  |                                   |                                              |                                            |                                   |

**Application:** Request is for adhoc norms for following:

10

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                                      | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB (in Currency of realisation)</i> |
|---------------|-------------------|---------------------------------------------------------------------------------------------------------|------------|--------------|----------------------|-----------------------------------------|
| 1             | 63053200          | 63/0- Flexible Intermediate Bulk Containers (Net Contents: PP 174546 kgs; UV 3450 kgs; LLDPE 20000 kgs) | 197996.000 | K.G          | 20500000.00          | 455556.00 US\$                          |
|               |                   |                                                                                                         |            | <b>Total</b> | 20,500,000.00        | 455,556.00                              |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                     | <i>Qty</i> | <i>UOM</i>   | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|----------------------------------------|------------|--------------|------------------|-----------------------|----------------------------------------------------|
| 1             | 39021000          | Polypropylene Granules Extrusion Grade | 192000.000 | K.G          | 15552000.00      | 345600.00 US\$        | Value & Qty                                        |
| 2             | 32063000          | UV Stabiliser Additive Masterbatch     | 3450.000   | K.G          | 628200.00        | 13960.00 US\$         | Value & Qty                                        |
| 3             | 39011010          | LLDPE Granules Liner Grade             | 21000.000  | K.G          | 1512000.00       | 33600.00 US\$         | Value & Qty                                        |
|               |                   |                                        |            | <b>Total</b> | 17,692,200.00    | 393,160.00            |                                                    |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/69/2008-PC.II dated 12.07.2011, adhoc norms are **approved as per SION H-97**. However, the import item 'LLDPE Granules' may be allowed in place of 'LDPE Granules' (as mentioned in SION H-97).

|    |                                                                                                               |                                        |                                            |                            |
|----|---------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|----------------------------|
| 11 | Case No.:7/15/87-ALC1/2011                                                                                    | Party Name:KALPENA INDUSTRIES LIMITED, | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | Status:<br><b>Deferred</b> |
|    | HQ File :01/87/050/00108/AM12/                                                                                | RLA File :03/94/040/00541/AM11/        | Lic.No/Date:0310624043<br>29.03.2011       | Defer Date:<br>10.08.2011  |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are awaited. |                                        |                                            |                            |

|  |                                |                                       |                                            |                            |
|--|--------------------------------|---------------------------------------|--------------------------------------------|----------------------------|
|  | Case No.:7/6/87-ALC1/2011      | Party Name:LINCON POLYMERS PVT. LTD., | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | Status:<br><b>Deferred</b> |
|  | HQ File :01/87/050/00037/AM12/ | RLA File :08/24/040/00384/AM11/       | Lic.No/Date:0810097931                     | Defer                      |

|                                                                                                                                                                                                                    |  |  |            |                 |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|--|------------|-----------------|
| 12                                                                                                                                                                                                                 |  |  | 01.04.2011 | Date:27.07.2011 |
| <b>Decision:</b> A D/L No. 46011/50/2011-PC.II dated 02.06.2011 was issued by D/o C&PC to firm, followed by reminder on 30.06.2011 giving 15 days time for submission of information. Reply awaited from the firm. |  |  |            |                 |

|    |                                                                                                                                                                                                                                   |                                                        |                                            |                                   |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------|--------------------------------------------|-----------------------------------|
| 13 | <b>Case No.:1/3/87-ALC1/2011</b>                                                                                                                                                                                                  | Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00005/AM12/                                                                                                                                                                                                    | RLA File :02/24/040/00210/AM11/                        | Lic.No/Date:0210157408<br>06.04.2011       | Defer<br>Date:27.07.2011          |
|    | <b>Decision:</b> A D/L No. 46011/47/2011-PC.II dated 01.06.2011 was issued by D/o C&PC to firm followed by reminder from DGFT on 13.06.2011 giving 15 days time for submission of information. Reply still awaited from the firm. |                                                        |                                            |                                   |

| Case No.:13/9/87-ALC1/2011                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |            | Party Name:AAKASH PLASTOPACK PVT.LTD.,                                                                 |            | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 |               | Status:<br>Approved              |                                         |        |            |             |     |     |               |                                  |  |   |          |                                                                                                        |            |     |             |                |  |  |  |  |  |       |               |            |  |        |            |             |     |     |           |                |                                         |   |          |           |            |     |            |                |             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|--------------------------------------------------------------------------------------------------------|------------|--------------------------------------------|---------------|----------------------------------|-----------------------------------------|--------|------------|-------------|-----|-----|---------------|----------------------------------|--|---|----------|--------------------------------------------------------------------------------------------------------|------------|-----|-------------|----------------|--|--|--|--|--|-------|---------------|------------|--|--------|------------|-------------|-----|-----|-----------|----------------|-----------------------------------------|---|----------|-----------|------------|-----|------------|----------------|-------------|
| HQ File :01/87/050/00058/AM12/                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |            | RLA File :52/24/040/00002/AM12/                                                                        |            | Lic.No/Date:5210034888<br>18.04.2011       |               | Defer Date:                      |                                         |        |            |             |     |     |               |                                  |  |   |          |                                                                                                        |            |     |             |                |  |  |  |  |  |       |               |            |  |        |            |             |     |     |           |                |                                         |   |          |           |            |     |            |                |             |
| <div>Application: Request is for adhoc norms for following:</div> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th colspan="2">FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39203090</td><td>63/0- METALISED PVC FOOD GRADE FLEXIBLE FILM, (METALISED, COLOURED/NOT COLOURED, PRINTED/NOT PRINTED).</td><td>200000.000</td><td>K.G</td><td>22600000.00</td><td colspan="2">500000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>22,600,000.00</td><td colspan="2">500,000.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value &amp; Qty)</th></tr><tr><td>1</td><td>39042110</td><td>PVC RESIN</td><td>196960.000</td><td>K.G</td><td>8902592.00</td><td>196960.00 US\$</td><td>Value &amp; Qty</td></tr></table> |            |                                                                                                        |            |                                            |               |                                  |                                         | Sl.No. | ITCHS Code | EXPORT ITEM | Qty | UOM | FOB/FOR (Rs.) | FOB (in Currency of realisation) |  | 1 | 39203090 | 63/0- METALISED PVC FOOD GRADE FLEXIBLE FILM, (METALISED, COLOURED/NOT COLOURED, PRINTED/NOT PRINTED). | 200000.000 | K.G | 22600000.00 | 500000.00 US\$ |  |  |  |  |  | Total | 22,600,000.00 | 500,000.00 |  | Sl.No. | ITCHS Code | IMPORT ITEM | Qty | UOM | CIF (Rs.) | CIF (Currency) | Limiting Factor (Value/Qty/Value & Qty) | 1 | 39042110 | PVC RESIN | 196960.000 | K.G | 8902592.00 | 196960.00 US\$ | Value & Qty |
| Sl.No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | ITCHS Code | EXPORT ITEM                                                                                            | Qty        | UOM                                        | FOB/FOR (Rs.) | FOB (in Currency of realisation) |                                         |        |            |             |     |     |               |                                  |  |   |          |                                                                                                        |            |     |             |                |  |  |  |  |  |       |               |            |  |        |            |             |     |     |           |                |                                         |   |          |           |            |     |            |                |             |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 39203090   | 63/0- METALISED PVC FOOD GRADE FLEXIBLE FILM, (METALISED, COLOURED/NOT COLOURED, PRINTED/NOT PRINTED). | 200000.000 | K.G                                        | 22600000.00   | 500000.00 US\$                   |                                         |        |            |             |     |     |               |                                  |  |   |          |                                                                                                        |            |     |             |                |  |  |  |  |  |       |               |            |  |        |            |             |     |     |           |                |                                         |   |          |           |            |     |            |                |             |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |            |                                                                                                        |            | Total                                      | 22,600,000.00 | 500,000.00                       |                                         |        |            |             |     |     |               |                                  |  |   |          |                                                                                                        |            |     |             |                |  |  |  |  |  |       |               |            |  |        |            |             |     |     |           |                |                                         |   |          |           |            |     |            |                |             |
| Sl.No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | ITCHS Code | IMPORT ITEM                                                                                            | Qty        | UOM                                        | CIF (Rs.)     | CIF (Currency)                   | Limiting Factor (Value/Qty/Value & Qty) |        |            |             |     |     |               |                                  |  |   |          |                                                                                                        |            |     |             |                |  |  |  |  |  |       |               |            |  |        |            |             |     |     |           |                |                                         |   |          |           |            |     |            |                |             |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 39042110   | PVC RESIN                                                                                              | 196960.000 | K.G                                        | 8902592.00    | 196960.00 US\$                   | Value & Qty                             |        |            |             |     |     |               |                                  |  |   |          |                                                                                                        |            |     |             |                |  |  |  |  |  |       |               |            |  |        |            |             |     |     |           |                |                                         |   |          |           |            |     |            |                |             |

|   |          |                     |           |              |               |               |             |
|---|----------|---------------------|-----------|--------------|---------------|---------------|-------------|
| 2 | 38123010 | PVC TIN STABILIZER  | 6240.000  | K.G          | 1551264.00    | 34320.00 US\$ | Value & Qty |
| 3 | 39039090 | PVC PROCESSING AID  | 3120.000  | K.G          | 338458.00     | 7488.00 US\$  | Value & Qty |
| 4 | 39039090 | PVC IMPACT MODIFIER | 14440.000 | K.G          | 1305376.00    | 28880.00 US\$ | Value & Qty |
| 5 | 34049010 | POLYETHYLENE WAX    | 1180.000  | K.G          | 149341.00     | 3304.00 US\$  | Value & Qty |
| 6 | 29173920 | DIOCTYL PHTHALATE   | 5040.000  | K.G          | 296150.00     | 6552.00 US\$  | Value & Qty |
| 7 | 76052990 | ALUMINIUM WIRE      | 5080.000  | K.G          | 757733.00     | 16764.00 US\$ | Value & Qty |
| 8 | 76169990 | EVAPORATION BOATS   | 1400.000  | Number       | 1012480.00    | 22400.00 US\$ | Value & Qty |
|   |          |                     |           | <b>Total</b> | 14,313,394.00 | 316,668.00    |             |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/111/2005-PC.II dated 27.06.2011, following adhoc norms are **approved**:

| EXPORT ITEM                                                                         | QTY  | IMPORT ITEM            | QTY       |
|-------------------------------------------------------------------------------------|------|------------------------|-----------|
| Metalised PVC Food Grade Flexible Film (Coloured/Not Coloured, Printed/Not Printed) | 1 kg | 1. PVC Resin           | 0.9848 kg |
|                                                                                     |      | 2. PVC Tin Stabilizer  | 0.0312 kg |
|                                                                                     |      | 3. PVC Processing Aid  | 0.0156 kg |
|                                                                                     |      | 4. PVC Impact Modifier | 0.0722 kg |
|                                                                                     |      | 5. Polyethylene Wax    | 0.0059 kg |
|                                                                                     |      | 6. Di Octyl Phthalate  | 0.0252 kg |
|                                                                                     |      | 7. Aluminium wire      | 0.0254 kg |
|                                                                                     |      | 8. Evaporation Boat    | 0.007 No. |

|                                   |                                               |                                            |                         |
|-----------------------------------|-----------------------------------------------|--------------------------------------------|-------------------------|
| <b>Case No.:8/10/87-ALC1/2011</b> | Party Name:POLYLINK<br>POLYMERS(INDIA)LIMITED | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status: Approved</b> |
| HQ File :01/87/050/00066/AM12/    | RLA File :08/24/040/00004/AM12/               | Lic.No/Date:0810098639                     | Defer Date:             |

**Application:** Request is for adhoc norms for following:

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>EXPORT ITEM</i>                                                                                              | <i>Qty</i> | <i>UOM</i>   | <i>FOB/FOR (Rs.)</i> | <i>FOB (in Currency of realisation)</i> |
|---------------|-------------------|-----------------------------------------------------------------------------------------------------------------|------------|--------------|----------------------|-----------------------------------------|
| 1             | 39011090          | <b>63/0-</b> XLPE COMPOUND<br>Polyethylene                                                                      | 47.500     | M.T          | 4916250.00           | 109250.00 US\$                          |
| 2             | 39011090          | <b>63/0-</b> XLPE CATALYST COMPOUND<br>Polyethylene                                                             | 2.500      | M.T          | 258750.00            | 5750.00 US\$                            |
| 3             | 39019090          | <b>63/0-</b> THERMOPLASTIC SEMICON COMPOUND (containing<br>18%HDPE,30%Carbon Black and 48% EVA)<br>PolyEthylene | 3.500      | M.T          | 428400.00            | 9520.00 US\$                            |
|               |                   |                                                                                                                 |            | <b>Total</b> | 5,603,400.00         | 124,520.00                              |

| <i>Sl.No.</i> | <i>ITCHS Code</i> | <i>IMPORT ITEM</i>                         | <i>Qty</i> | <i>UOM</i> | <i>CIF (Rs.)</i> | <i>CIF (Currency)</i> | <i>Limiting Factor (Value/Qty/Value &amp; Qty)</i> |
|---------------|-------------------|--------------------------------------------|------------|------------|------------------|-----------------------|----------------------------------------------------|
| 1             | 39011000          | LDPE Granules<br>Polyethylene              | 48.260     | M.T        | 4126230.00       | 91694.00 US\$         | Value & Qty                                        |
| 2             | 29310020          | Vinyl Thrimethoxy Silane<br>Additive       | 0.522      | M.T        | 84564.00         | 1879.20 US\$          | Value & Qty                                        |
| 3             | 28096000          | Dicumyl Peroxide<br>Additive               | 0.047      | M.T        | 11421.00         | 253.80 US\$           | Value & Qty                                        |
| 4             | 38122000          | Irganox<br>Antioxidant                     | 0.095      | M.T        | 10260.00         | 228.00 US\$           | Value & Qty                                        |
| 5             | 39011000          | LDPE Granules<br>Polyethylene              | 2.540      | M.T        | 217170.00        | 4826.00 US\$          | Value & Qty                                        |
| 6             | 38123000          | Di-n-Butyl-Tin Dilurate (DBTL)<br>Additive | 0.027      | M.T        | 5589.00          | 124.20 US\$           | Value & Qty                                        |
| 7             | 39012000          | HDPE Granules<br>Polyethylene              | 0.648      | M.T        | 46656.00         | 1036.80 US\$          | Value & Qty                                        |
| 8             | 28030010          | Carbon Black<br>Carbon Black               | 1.081      | M.T        | 116748.00        | 2594.40 US\$          | Value & Qty                                        |

|    |          |                                                                                                                                        |       |              |              |              |             |
|----|----------|----------------------------------------------------------------------------------------------------------------------------------------|-------|--------------|--------------|--------------|-------------|
|    |          | Carbon Black                                                                                                                           |       |              |              |              |             |
| 9  | 39013000 | Ethylene vinyl acetate Copolymer Copolymer                                                                                             | 1.730 | M.T          | 202410.00    | 4498.00 US\$ | Value & Qty |
| 10 | 27122000 | Paraffin Wax Lubricant                                                                                                                 | 0.106 | M.T          | 1908.00      | 42.40 US\$   | Value & Qty |
| 11 | 38120000 | Antioxidant<br>Antioxidant ( THIS LICENCE HAS BEEN ISSUED<br>AS PER PARA 4.7 OF HBP & SUBJECT TO<br>FIXATION OF NORMS BY ALC N.DELHI ) | 0.037 | M.T          | 1099.00      | 24.42 US\$   | Value & Qty |
|    |          |                                                                                                                                        |       | <b>Total</b> | 4,824,055.00 | 107,201.22   |             |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/63/2004-PC.II dated 21.06.2011, following adhoc norms are **approved**:

| EXPORT ITEM                                                                           | QTY  | IMPORT ITEM                         | QTY       |
|---------------------------------------------------------------------------------------|------|-------------------------------------|-----------|
| 1. XLPE Compound                                                                      | 1 kg | 1. LLDPE Granules                   | 1.016 kg  |
|                                                                                       |      | 2. Vinyl Trimethoxy Silane          | 0.011 kg  |
|                                                                                       |      | 3. Dicumyl Peroxide                 | 0.001 kg  |
|                                                                                       |      | 4. Irganox                          | 0.002 kg  |
| 2. XLPE Catalyst Compound                                                             | 1 kg | 1. LLDPE Granules                   | 1.016 kg  |
|                                                                                       |      | 2. Di-n-Butyl-Tin Dilurate (DBTL)   | 0.011 kg  |
| 3. Thermoplastic Semicon Compound (containing 18% HDPE, 30% Carbon Black and 48% EVA) | 1 kg | 1. HDPE Granules                    | 0.1854 kg |
|                                                                                       |      | 2. Carbon Black                     | 0.3090 kg |
|                                                                                       |      | 3. Ethylene Vinyl Acetate Copolymer | 0.4944 kg |
|                                                                                       |      | 4. Paraffin Wax                     | 0.0304 kg |

|  |  |                |           |
|--|--|----------------|-----------|
|  |  | 5. Antioxidant | 0.0108 kg |
|--|--|----------------|-----------|

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|----|---------------------------------------------------------------------------------------------------------------|-------------------------------------------|--------------------------------------------|-----------------------------------|
| 16 | <b>Case No.:</b> 1/12/87-ALC1/2011                                                                            | Party Name:PACIFIC PIPE SYSTEMS PVT. LTD. | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00075/AM12/                                                                                | RLA File :08/24/040/00031/AM12/           | Lic.No/Date:0810099319<br>13.05.2011       | Defer<br>Date:03.08.2011          |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 16.06.2011. Comments of D/o C&PC are awaited. |                                           |                                            |                                   |

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|----|-------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|--------------------------------------------|-----------------------------------|
| 17 | <b>Case No.:</b> 7/9/87-ALC1/2011                                                                                                               | Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00052/AM12/                                                                                                                  | RLA File :03/95/040/00129/AM12/                       | Lic.No/Date:0310631928<br>19.05.2011       | Defer<br>Date:27.07.2011          |
|    | <b>Decision:</b> Deficiency letter issued to firm on 29.06.2011 giving 15 days time for submission of information. Reply awaited from the firm. |                                                       |                                            |                                   |

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|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|-----------------------------------|
| 18 | <b>Case No.:</b> 6/9/87-ALC1/2011                                                                                                                                                   | Party Name:FUTURA POLYESTERS LIMITED, | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00051/AM12/                                                                                                                                                      | RLA File :04/24/040/00019/AM12/       | Lic.No/Date:0410124247<br>20.05.2011       | Defer<br>Date:03.08.2011          |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 10.06.2011 followed by reminder on 30.06.2011 for sending comments expeditiously. Comments of D/o C&PC are awaited. |                                       |                                            |                                   |

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|--|-------------------------------------|-----------------------------|------------------------------|----------------|
|  | <b>Case No.:</b> 12/15/87-ALC1/2011 | Party Name:EXPANDED POLYMER | Meet No/Date:15/87-ALC1/2011 | <b>Status:</b> |
|--|-------------------------------------|-----------------------------|------------------------------|----------------|

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|----|---------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|---------------------------|
| 19 |                                                                                                               | SYSTEMS PVT. LTD                | 13.07.2011                           | <b>Deferred</b>           |
|    | HQ File :01/87/050/00113/AM12/                                                                                | RLA File :03/94/040/00127/AM12/ | Lic.No/Date:0310632390<br>23.05.2011 | Defer Date:<br>10.08.2011 |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are awaited. |                                 |                                      |                           |

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|----|---------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|-----------------------------------|
| 20 | <b>Case No.:10/15/87-ALC1/2011</b>                                                                            | Party Name:KALPENA INDUSTRIES LIMITED, | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00111/AM12/                                                                                | RLA File :03/94/040/00051/AM12/        | Lic.No/Date:0310632635<br>24.05.2011       | Defer Date:<br>10.08.2011         |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are awaited. |                                        |                                            |                                   |

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|----|---------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|-----------------------------------|
| 21 | <b>Case No.:11/15/87-ALC1/2011</b>                                                                            | Party Name:KALPENA INDUSTRIES LIMITED, | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00112/AM12/                                                                                | RLA File :03/94/040/00078/AM12/        | Lic.No/Date:0310632618<br>24.05.2011       | Defer Date:<br>10.08.2011         |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are awaited. |                                        |                                            |                                   |

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|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|-----------------------------------|
| 22 | <b>Case No.:1/10/87-ALC1/2011</b>                                                                                                                                                                                                   | Party Name:SUPREME DEVICES PVT. LTD. | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00059/AM12/                                                                                                                                                                                                      | RLA File :05/24/040/00057/AM12/      | Lic.No/Date:0510291727<br>26.05.2011       | Defer<br>Date:10.08.2011          |
|    | <b>Decision:</b> A D/L No. 46011/59/2011-PC.II dated 08.07.2011 was issued by D/o C&PC to firm. The Committee considered the case and it was decided to issue a reminder to firm giving 15 days time for submission of information. |                                      |                                            |                                   |

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|----|-----------------------------------|---------------------------------|--------------------------------------------|-----------------------------------|
| 23 | <b>Case No.:2/10/87-ALC1/2011</b> | Party Name:SWASTIK POLYMERS     | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00060/AM12/    | RLA File :05/24/040/00061/AM12/ | Lic.No/Date:0510291732<br>26.05.2011       | Defer<br>Date:03.08.2011          |

**Decision:** A copy of application forwarded to D/o C&PC on 23.06.2011. Comments of D/o C&PC are awaited.

|    |                                                                                                               |                                 |                                            |                                   |
|----|---------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------------|
| 24 | <b>Case No.:2/12/87-ALC1/2011</b>                                                                             | Party Name:MATANGI INDUSTRIES   | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00076/AM12/                                                                                | RLA File :08/24/040/00035/AM12/ | Lic.No/Date:0810099788<br>26.05.2011       | Defer<br>Date:03.08.2011          |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 16.06.2011. Comments of D/o C&PC are awaited. |                                 |                                            |                                   |

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|----|---------------------------------------------------------------------------------------------------------------|------------------------------------------|--------------------------------------------|-----------------------------------|
| 25 | <b>Case No.:9/15/87-ALC1/2011</b>                                                                             | Party Name:DALMIA DYE-CHEM INDS.<br>LTD. | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00110/AM12/                                                                                | RLA File :03/94/040/01154/AM11/          | Lic.No/Date:0310633102<br>26.05.2011       | Defer Date:<br>10.08.2011         |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are awaited. |                                          |                                            |                                   |

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|----|---------------------------------------------------------------------------------------------------------------|---------------------------------------------------|--------------------------------------------|-----------------------------------|
| 26 | <b>Case No.:4/10/87-ALC1/2011</b>                                                                             | Party Name:DIAB CORE MATERIALS<br>PRIVATE LIMITED | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00062/AM12/                                                                                | RLA File :04/24/040/00056/AM12/                   | Lic.No/Date:0410124442<br>27.05.2011       | Defer<br>Date:03.08.2011          |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 10.06.2011. Comments of D/o C&PC are awaited. |                                                   |                                            |                                   |

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|----|---------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------------|-----------------------------------|
| 27 | <b>Case No.:8/15/87-ALC1/2011</b>                                                                             | Party Name:BAYER MATERIALSCIENCE<br>PVT. LTD., | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00109/AM12/                                                                                | RLA File :03/94/040/01105/AM11/                | Lic.No/Date:0310633153<br>27.05.2011       | Defer Date:<br>10.08.2011         |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are awaited. |                                                |                                            |                                   |

|    |                                                                                                                                                                                                            |                                     |                                            |                           |
|----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|---------------------------|
| 28 | <b>Case No.:4/15/87-ALC1/2011</b>                                                                                                                                                                          | Party Name:SHAKUN POLYMERS LIMITED, | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status: Deferred</b>   |
|    | HQ File :01/87/050/00105/AM12/                                                                                                                                                                             | RLA File :34/24/040/00038/AM12/     | Lic.No/Date:3410030425<br>31.05.2011       | Defer Date:<br>10.08.2011 |
|    | <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously. |                                     |                                            |                           |

|                                                                   |                                       |                                                                                                                                               |                  |       |                |                                  |                                         |
|-------------------------------------------------------------------|---------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|------------------|-------|----------------|----------------------------------|-----------------------------------------|
| Case No.:14/15/87-ALC1/2011                                       | Party Name:J K TYRE & INDUSTRIES LTD. | Meet No/Date:15/87-ALC1/2011<br>13.07.2011                                                                                                    | Status: Approved |       |                |                                  |                                         |
| HQ File :01/87/050/00115/AM12/                                    | RLA File :05/23/040/00074/AM12/       | Lic.No/Date:0510292571<br>03.06.2011                                                                                                          | Defer Date:      |       |                |                                  |                                         |
| <div>Application: Request is for adhoc norms for following:</div> |                                       |                                                                                                                                               |                  |       |                |                                  |                                         |
| Sl.No.                                                            | ITCHS Code                            | EXPORT ITEM                                                                                                                                   | Qty              | UOM   | FOB/FOR (Rs.)  | FOB (in Currency of realisation) |                                         |
| 1                                                                 | 40111010                              | 62/0- STEEL RADIAL PASSENGER CAR TYRES (TUBELESS) REINFORCED WITH POLYESTER TYRE CORD FABRIC<br>TUBELESS TYRES FOR PASSENGER CAR APPLICATIONS | 643135.000       | K.G   | 106489800.00   | 2412000.00 US\$                  |                                         |
|                                                                   |                                       |                                                                                                                                               |                  | Total | 106,489,800.00 | 2,412,000.00                     |                                         |
| Sl.No.                                                            | ITCHS Code                            | IMPORT ITEM                                                                                                                                   | Qty              | UOM   | CIF (Rs.)      | CIF (Currency)                   | Limiting Factor (Value/Qty/Value & Qty) |
| 1                                                                 | 40012200                              | NATURAL RUBBER<br>RSS3/ SMR 20/ STR 20/ SIR 20                                                                                                | 128884.000       | K.G   | 29578936.00    | 657310.00 US\$                   | Qty                                     |
|                                                                   |                                       | SYNTHETIC RUBBER- (SBR 1502/1712)                                                                                                             |                  |       |                |                                  |                                         |

|    |          |                                                                                                                                 |            |              |               |                |             |
|----|----------|---------------------------------------------------------------------------------------------------------------------------------|------------|--------------|---------------|----------------|-------------|
| 2  | 40021900 | PBR                                                                                                                             | 164836.000 | K.G          | 34120949.00   | 758243.00 US\$ | Qty         |
| 3  | 40029100 | V.P. LATEX                                                                                                                      | 643.000    | K.G          | 115764.00     | 2573.00 US\$   | Qty         |
| 4  | 40023900 | CHLOROBUTYL RUBBER                                                                                                              | 30678.000  | K.G          | 6212202.00    | 138049.00 US\$ | Qty         |
| 5  | 28030010 | CARBON BLACK                                                                                                                    | 149979.000 | K.G          | 8098870.00    | 179975.00 US\$ | Qty         |
| 6  | 59021090 | DIPPED POLYESTER TYRE CORD FABRIC                                                                                               | 18394.000  | K.G          | 3559173.00    | 79093.00 US\$  | Qty         |
| 7  | 72179011 | BEAD WIRE                                                                                                                       | 30678.000  | K.G          | 1656587.00    | 36813.00 US\$  | Qty         |
| 8  | 73121030 | STEEL TYRE CORD                                                                                                                 | 40196.000  | K.G          | 3617634.00    | 80392.00 US\$  | Qty         |
| 9  | 38123010 | RUBBER CHEMICALS<br>ANTI OXIDANTS, ACCELERATORS,<br>RETARDERS & PEPTIZERS                                                       | 6110.000   | K.G          | 1870650.00    | 41570.00 US\$  | Value & Qty |
| 10 | 28170000 | ZINC OXIDE                                                                                                                      | 12284.000  | K.G          | 55277.00      | 1228.00 US\$   | Qty         |
| 11 | 39094020 | MISCELLANEOUS CHEMICALS<br>STEARIC ACID, SYNTHETIC RESIN,<br>BONDING/ COUPLING AGENT,<br>ACTIVATORS & FILLERS, DIP<br>CHEMICALS | 76340.000  | K.G          | 5427000.00    | 120600.00 US\$ | Qty         |
|    |          |                                                                                                                                 |            | <b>Total</b> | 94,313,042.00 | 2,095,846.00   |             |

**Decision:** According to the technical comments of DIPP dated 01.06.2011, following adhoc norms are **approved**:

| EXPORT ITEM                                                                                                                          | QTY            | IMPORT ITEM                              | QTY            |
|--------------------------------------------------------------------------------------------------------------------------------------|----------------|------------------------------------------|----------------|
| Steel Radial Passenger Car Tyres (Tubeless) Reinforced with Polyester Tyre Cord Fabric Tubeless Tyres for Passenger Car Applications | 6,43,135.00 kg | 1. Natural Rubber RSS3/SMR20/STR20/SIR20 | 1,28,884.00 kg |
|                                                                                                                                      |                | 2. Synthetic Rubber (SBR 1502/1712), PBR | 1,64,836.00 kg |
|                                                                                                                                      |                | 3. V.P. Latex                            | 643.00 kg      |
|                                                                                                                                      |                | 4. Chloro Butyl Rubber                   | 30,678.00 kg   |
|                                                                                                                                      |                | 5. Carbon Black                          | 1,49,979.00    |

|  |  |                                                                                                                |              |
|--|--|----------------------------------------------------------------------------------------------------------------|--------------|
|  |  |                                                                                                                | kg           |
|  |  | 6. Dipped Polyester Tyre Cord                                                                                  | 18,394.00 kg |
|  |  | 7. Bead Wire                                                                                                   | 30,678.00 kg |
|  |  | 8. Steel Tyre Cord                                                                                             | 40,196.00 kg |
|  |  | 9. Rubber Chemicals, Antioxidants, Accelerators, Retarders & Peptizers)                                        | 6,110.00 kg  |
|  |  | 10. Zinc Oxide                                                                                                 | 12,284.00 kg |
|  |  | 11. Misc. Chemicals Stearic Acid, Synthetic Resin, Bonding/Coupling Agent, Activators & Fillers, DIP Chemicals | 76,340.00 kg |

|    |                                                                                                               |                                         |                                            |                             |
|----|---------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|-----------------------------|
| 30 | <b>Case No.:17/15/87-ALC1/2011</b>                                                                            | Party Name:BOSTIK INDIA PRIVATE LIMITED | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:<br/>Deferred</b> |
|    | HQ File :01/87/050/00118/AM12/                                                                                | RLA File :07/24/040/00070/AM12/         | Lic.No/Date:0710079605<br>03.06.2011       | Defer Date:<br>10.08.2011   |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are awaited. |                                         |                                            |                             |

|  |                                    |                                         |                                            |                             |
|--|------------------------------------|-----------------------------------------|--------------------------------------------|-----------------------------|
|  | <b>Case No.:18/15/87-ALC1/2011</b> | Party Name:BOSTIK INDIA PRIVATE LIMITED | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:<br/>Deferred</b> |
|--|------------------------------------|-----------------------------------------|--------------------------------------------|-----------------------------|

|    |                                                                                                               |                                 |                                      |                           |
|----|---------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------|---------------------------|
| 31 | HQ File :01/87/050/00119/AM12/                                                                                | RLA File :07/24/040/00072/AM12/ | Lic.No/Date:0710079603<br>03.06.2011 | Defer Date:<br>10.08.2011 |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are awaited. |                                 |                                      |                           |

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|---------------------------------------------------------------------------------------------------------------|------------------------------------|-----------------------------------|--------------------------------------------|-----------------------------------|
| 32                                                                                                            | <b>Case No.:16/15/87-ALC1/2011</b> | Party Name:SNF [INDIA] PVT. LTD., | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|                                                                                                               | HQ File :01/87/050/00117/AM12/     | RLA File :09/24/040/00013/AM12/   | Lic.No/Date:0910046998<br>06.06.2011       | Defer Date:<br>10.08.2011         |
| <b>Decision:</b> A copy of application forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are awaited. |                                    |                                   |                                            |                                   |

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| 33                                                                                                            | <b>Case No.:5/15/87-ALC1/2011</b> | Party Name:KBK POLYMERS PVT.LTD. | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|                                                                                                               | HQ File :01/87/050/00106/AM12/    | RLA File :06/24/040/00012/AM12/  | Lic.No/Date:0610022205<br>07.06.2011       | Defer Date:<br>10.08.2011         |
| <b>Decision:</b> A copy of application forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are awaited. |                                   |                                  |                                            |                                   |

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| 34                                                                                                            | <b>Case No.:13/15/87-ALC1/2011</b> | Party Name:MULTIBASE INDIA LIMITED, | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|                                                                                                               | HQ File :01/87/050/00114/AM12/     | RLA File :03/95/040/00173/AM12/     | Lic.No/Date:0310635302<br>09.06.2011       | Defer Date:<br>10.08.2011         |
| <b>Decision:</b> A copy of application forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are awaited. |                                    |                                     |                                            |                                   |

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| 35 | <b>Case No.:3/12/87-ALC1/2011</b> | Party Name:UNITEC FIBRES PVT.LTD. | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00077/AM12/    | RLA File :03/95/040/00533/AM10/   | Lic.No/Date:0310635957<br>14.06.2011       | Defer<br>Date:03.08.2011          |

**Decision:** A copy of application forwarded to D/o C&PC on 27.06.2011. Comments of D/o C&PC are awaited.

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| 36 | <b>Case No.:</b> 4/12/87-ALC1/2011                                                                                                             | Party Name:SPERRY PLAST LTD.    | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00078/AM12/                                                                                                                 | RLA File :05/24/040/00088/AM12/ | Lic.No/Date:0510293370<br>14.06.2011       | Defer<br>Date:03.08.2011          |
|    | <b>Decision:</b> A D.O. letter sent to RLA, New Delhi on 29.06.2011 for sending application expeditiously. Application still awaited from RLA. |                                 |                                            |                                   |

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| 37 | <b>Case No.:</b> 5/12/87-ALC1/2011                                                                            | Party Name:SPERRY PLAST LTD.    | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00079/AM12/                                                                                | RLA File :05/24/040/00089/AM12/ | Lic.No/Date:0510293371<br>14.06.2011       | Defer<br>Date:03.08.2011          |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 05.07.2011. Comments of D/o C&PC are awaited. |                                 |                                            |                                   |

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| 38 | <b>Case No.:</b> 20/15/87-ALC1/2011                                                                                                                                                                                                                                                                                                                                           | Party Name:METRO TYRES LIMITED  | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00121/AM12/                                                                                                                                                                                                                                                                                                                                                | RLA File :30/24/040/00015/AM12/ | Lic.No/Date:3010076124<br>16.06.2011       | Defer Date:<br>10.08.2011         |
|    | <b>Decision:</b> The firm may be asked to furnish following information within 15 days as asked by DIPP vide letter dated 13.07.2011: <div style="margin-left: 40px;">           (i) Justification for the quantity of import item in the list of Import Item(s) details from S. No. 1 to S. No. 12 for the Export of Special Bicycle Tyres Foldable – 150 MT.         </div> |                                 |                                            |                                   |

- (ii) Quantity of production of Special Bicycle Tyres Foldable vis-à-vis consumption of raw material as given in the list from S. No. 1 to S. No. 12, in the past 3 years, year wise, duly certified by a Chartered Accountant.
- (iii) Wastage, recoverable wastage generated in each stage of manufacture may also be indicated separately, duly certified by a Chartered Accountant.

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| 39 | Case No.:19/15/87-ALC1/2011                                                                                   | Party Name:BULKPACK EXPORTS LTD., | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | Status:<br><b>Deferred</b> |
|    | HQ File :01/87/050/00120/AM12/                                                                                | RLA File :11/24/040/00010/AM12/   | Lic.No/Date:1110024997<br>20.06.2011       | Defer Date:<br>10.08.2011  |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are awaited. |                                   |                                            |                            |

|        | Case No.:15/15/87-ALC1/2011                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | Party Name:POLYLINK<br>POLYMERS(INDIA)LIMITED | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | Status: <b>Approved</b> |               |                                  |             |     |     |               |                                  |   |          |                                     |        |     |            |                |  |  |                              |  |  |  |
|--------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|--------------------------------------------|-------------------------|---------------|----------------------------------|-------------|-----|-----|---------------|----------------------------------|---|----------|-------------------------------------|--------|-----|------------|----------------|--|--|------------------------------|--|--|--|
|        | HQ File :01/87/050/00116/AM12/                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | RLA File :08/24/040/00073/AM12/               | Lic.No/Date:0810100864<br>24.06.2011       | Defer Date:             |               |                                  |             |     |     |               |                                  |   |          |                                     |        |     |            |                |  |  |                              |  |  |  |
|        | <div>Application: Request is for adhoc norms for following:</div> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39011090</td><td>63/0- XLPE COMPOUND<br/>Polyethylene</td><td>95.000</td><td>M.T</td><td>9723250.00</td><td>218500.00 US\$</td></tr><tr><td></td><td></td><td>63/0- XLPE CATALYST COMPOUND</td><td></td><td></td><td></td><td></td></tr></table> |                                               |                                            |                         | Sl.No.        | ITCHS Code                       | EXPORT ITEM | Qty | UOM | FOB/FOR (Rs.) | FOB (in Currency of realisation) | 1 | 39011090 | 63/0- XLPE COMPOUND<br>Polyethylene | 95.000 | M.T | 9723250.00 | 218500.00 US\$ |  |  | 63/0- XLPE CATALYST COMPOUND |  |  |  |
| Sl.No. | ITCHS Code                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | EXPORT ITEM                                   | Qty                                        | UOM                     | FOB/FOR (Rs.) | FOB (in Currency of realisation) |             |     |     |               |                                  |   |          |                                     |        |     |            |                |  |  |                              |  |  |  |
| 1      | 39011090                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 63/0- XLPE COMPOUND<br>Polyethylene           | 95.000                                     | M.T                     | 9723250.00    | 218500.00 US\$                   |             |     |     |               |                                  |   |          |                                     |        |     |            |                |  |  |                              |  |  |  |
|        |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 63/0- XLPE CATALYST COMPOUND                  |                                            |                         |               |                                  |             |     |     |               |                                  |   |          |                                     |        |     |            |                |  |  |                              |  |  |  |

| 2      | 39011090   | Polyethylene                                                                                                                  |        |       | 5.000        | M.T            | 511750.00                               | 11500.00 US\$ |
|--------|------------|-------------------------------------------------------------------------------------------------------------------------------|--------|-------|--------------|----------------|-----------------------------------------|---------------|
| 3      | 39019090   | 63/0- THERMOPLASTIC SEMICON COMPOUND (Containing 18% HDPE,30% Carbon Black and 48% EVA). Polyethylene                         |        |       | 6.500        | M.T            | 838825.00                               | 18850.00 US\$ |
|        |            |                                                                                                                               |        |       |              | Total          | 11,073,825.00                           | 248,850.00    |
| Sl.No. | ITCHS Code | IMPORT ITEM                                                                                                                   | Qty    | UOM   | CIF (Rs.)    | CIF (Currency) | Limiting Factor (Value/Qty/Value & Qty) |               |
| 1      | 39011090   | LDPE Granuels<br>Poethylene                                                                                                   | 96.520 | M.T   | 8053388.00   | 180975.00 US\$ | Value & Qty                             |               |
| 2      | 29310020   | Vinyl Thrimethoxy Silane<br>Additive                                                                                          | 1.045  | M.T   | 316217.00    | 7106.00 US\$   | Value & Qty                             |               |
| 3      | 28096000   | Dicumyl Peroxide<br>Additive                                                                                                  | 0.095  | M.T   | 4228.00      | 95.00 US\$     | Value & Qty                             |               |
| 4      | 38122000   | Irganox<br>Antioxidant                                                                                                        | 0.190  | M.T   | 2536.00      | 57.00 US\$     | Value & Qty                             |               |
| 5      | 39011090   | LDPE Granuels<br>Polyethylene                                                                                                 | 5.080  | M.T   | 423862.00    | 9525.00 US\$   | Value & Qty                             |               |
| 6      | 38123000   | Di-n-Butyl-Tin Dilurate (DBTL)<br>Catalyst                                                                                    | 0.055  | M.T   | 16998.00     | 381.98 US\$    | Value & Qty                             |               |
| 7      | 39012000   | HDPE Granuels<br>Polyethylene                                                                                                 | 1.205  | M.T   | 80434.00     | 1807.50 US\$   | Value & Qty                             |               |
| 8      | 28030010   | Carbon Black                                                                                                                  | 2.009  | M.T   | 209197.00    | 4701.06 US\$   | Value & Qty                             |               |
| 9      | 39013000   | Ethylene Vinyl Acetate Copolymer (EVA)                                                                                        | 3.214  | M.T   | 429069.00    | 9642.00 US\$   | Value & Qty                             |               |
| 10     | 27122000   | Paraffin Wax<br>Lubricants                                                                                                    | 0.197  | M.T   | 2674.00      | 60.09 US\$     | Value & Qty                             |               |
| 11     | 38120000   | Antioxidant<br>Condn.-:This licence issued under para 4.7 of H.B. 2009 - 14 of H.B. for fixation of norms by ALC.,New Delhi.. | 0.070  | M.T   | 1280.00      | 28.78 US\$     | Value & Qty                             |               |
|        |            |                                                                                                                               |        | Total | 9,539,883.00 | 214,379.41     |                                         |               |

**Decision:** According to the technical comments of D/o C&PC furnished vide OM No. 46011/63/2004-PC.II dated 21.06.2011, following adhoc norms are **approved**:

| EXPORT ITEM                                                                           | QTY  | IMPORT ITEM                         | QTY       |
|---------------------------------------------------------------------------------------|------|-------------------------------------|-----------|
| 1. XLPE Compound                                                                      | 1 kg | 1. LLDPE Granules                   | 1.016 kg  |
|                                                                                       |      | 2. Vinyl Trimethoxy Silane          | 0.011 kg  |
|                                                                                       |      | 3. Dicumyl Peroxide                 | 0.001 kg  |
|                                                                                       |      | 4. Irganox                          | 0.002 kg  |
| 2. XLPE Catalyst Compound                                                             | 1 kg | 1. LLDPE Granules                   | 1.016 kg  |
|                                                                                       |      | 2. Di-n-Butyl- Tin Dilurate (DBTL)  | 0.011 kg  |
| 3. Thermoplastic Semicon Compound (containing 18% HDPE, 30% Carbon Black and 48% EVA) | 1 kg | 1. HDPE Granules                    | 0.1854 kg |
|                                                                                       |      | 2. Carbon Black                     | 0.3090 kg |
|                                                                                       |      | 3. Ethylene Vinyl Acetate Copolymer | 0.4944 kg |
|                                                                                       |      | 4. Paraffin Wax                     | 0.0304 kg |
|                                                                                       |      | 5. Antioxidant                      | 0.0108 kg |

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| 41 | Case No.:1/15/87-ALC1/2011                                                                                                                                                                                 | Party Name:SWASTIK POLYMERS     | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | Status:<br><b>Deferred</b> |
|    | HQ File :01/87/050/00102/AM12/                                                                                                                                                                             | RLA File :05/24/040/00109/AM12/ | Lic.No/Date:0510294919<br>29.06.2011       | Defer Date:<br>10.08.2011  |
|    | <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously. |                                 |                                            |                            |

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| 42 | <b>Case No.:2/15/87-ALC1/2011</b>                                                                                                                                                                          | Party Name:SWASTIK POLYMERS     | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00103/AM12/                                                                                                                                                                             | RLA File :05/24/040/00111/AM12/ | Lic.No/Date:0510294961<br>29.06.2011       | Defer Date:<br>10.08.2011         |
|    | <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously. |                                 |                                            |                                   |

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| 43 | <b>Case No.:3/15/87-ALC1/2011</b>                                                                                                                                                                          | Party Name:SWASTIK POLYMERS     | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00104/AM12/                                                                                                                                                                             | RLA File :05/24/040/00112/AM12/ | Lic.No/Date:0510294962<br>29.06.2011       | Defer Date:<br>10.08.2011         |
|    | <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously. |                                 |                                            |                                   |

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| 44 | <b>Case No.:6/15/87-ALC1/2011</b>                                                                                                                                                                          | Party Name:DSM INDIA PVT. LTD   | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00107/AM12/                                                                                                                                                                             | RLA File :31/24/040/00277/AM11/ | Lic.No/Date:3110048976<br>01.07.2011       | Defer Date:<br>10.08.2011         |
|    | <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously. |                                 |                                            |                                   |

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| 45 | <b>Case No.:21/15/87-ALC1/2011</b>                                                                            | Party Name:FUTURA POLYESTERS<br>LIMITED, | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00122/AM12/                                                                                | RLA File :04/24/040/00020/AM12/          | Lic.No/Date:0410125661<br>05.07.2011       | Defer Date:<br>10.08.2011         |
|    | <b>Decision:</b> A copy of application forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are awaited. |                                          |                                            |                                   |

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| 46 | <b>Case No.:22/15/87-ALC1/2011</b>                                                                                                                                                                         | Party Name:PLASTO MAKE          | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00123/AM12/                                                                                                                                                                             | RLA File :03/95/040/00230/AM12/ | Lic.No/Date:0310640415<br>05.07.2011       | Defer Date:<br>10.08.2011         |
|    | <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously. |                                 |                                            |                                   |

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| 47 | <b>Case No.:23/15/87-ALC1/2011</b>                                                                                                                                                                         | Party Name:ZAHONERO INDIA PRIVATE LIMITED | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00124/AM12/                                                                                                                                                                             | RLA File :05/24/040/00118/AM12/           | Lic.No/Date:0510295759<br>05.07.2011       | Defer Date:<br>10.08.2011         |
|    | <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously. |                                           |                                            |                                   |

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| 48 | <b>Case No.:24/15/87-ALC1/2011</b>                                                                                                                                                                         | Party Name:ALOK MASTERBATCHES LTD., | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00125/AM12/                                                                                                                                                                             | RLA File :05/23/040/00058/AM12/     | Lic.No/Date:0510295839<br>06.07.2011       | Defer Date:<br>10.08.2011         |
|    | <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously. |                                     |                                            |                                   |

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| 49 | <b>Case No.:25/15/87-ALC1/2011</b>                                                                                                | Party Name:DSM INDIA PVT. LTD   | Meet No/Date:15/87-ALC1/2011<br>13.07.2011 | <b>Status:</b><br><b>Deferred</b> |
|    | HQ File :01/87/050/00126/AM12/                                                                                                    | RLA File :31/83/040/00054/AM12/ | Lic.No/Date:3110049067<br>06.07.2011       | Defer Date:<br>10.08.2011         |
|    | <b>Decision:</b> The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter |                                 |                                            |                                   |

from DDG(IS) to concerned RLA for sending the application expeditiously.

Meeting ended with thanks to Chair and all participants.

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